

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 36
TO BE ANSWERED ON 07th DECEMBER, 2022

IMPORT-EXPORT AND TRADE SURPLUS

36. SHRI C.R. PATIL:
SHRI PRATAP CHANDRA SARANGI:
SHRI BRIJBHUSHAN SHARAN SINGH:
SHRI P.P. CHAUDHARY:
DR. RAMAPATI RAM TRIPATHI:
SHRI SANGAM LAL GUPTA:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of India's total import-export and trade surplus during the last five years;
(b) whether the Government has formulated an Action Plan to enhance India's trade surplus; and
(c) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

- (a) The details of India's overall export (merchandise plus services), import and trade balance in the last five years and current year are as follows:

Year	Export (Value in US\$ Billions)	Import (Value in US\$ Billions)
2016-17	440.05	480.21
2017-18	498.62	583.11
2018-19	538.08	640.09
2019-20	526.55	602.98
2020-21	497.90	511.12
2021-22	676.53	760.06

Source: RBI and DGCI&S, Kolkata.

(b) & (c) : The Government has taken the following measures to enhance India's export and trade balance:

- (i) Foreign Trade Policy (2015-20) extended by 31-03-2023.
- (ii) Interest Equalization Scheme on pre and post shipment rupee export credit has also been extended upto 31-03-2024.
- (iii) Assistance provided through several schemes to promote exports, namely, Trade Infrastructure for Export Scheme (TIES) and Market Access Initiatives (MAI) Scheme.
- (iv) Rebate of State and Central Levies and Taxes (RoSCTL) Scheme to promote labour oriented textile export has been implemented since 07.03.2019.
- (v) Remission of Duties and Taxes on Exported Products (RoDTEP) scheme has been implemented since 01.01.2021.
- (vi) Common Digital Platform for Certificate of Origin has been launched to facilitate trade and increase Free Trade Agreement (FTA) utilization by exporters.
- (vii) 12 Champion Services Sectors have been identified for promoting and diversifying services exports by pursuing specific action plans.
- (viii) Districts as Export Hubs has been launched by identifying products with export potential in each district, addressing bottlenecks for exporting these products and supporting local exporters/manufacturers to generate employment in the district.
- (ix) Active role of Indian missions abroad towards promoting India's trade, tourism, technology and investment goals has been enhanced.
- (x) Package announced in light of the COVID pandemic to support domestic industry through various banking and financial sector relief measures, especially for MSMEs, which constitute a major share in exports.
